

Annexure-3														
Name of the Corporate Debtor: Goodluck Carbon Private Limited					Date of commencement of CIRP: 18.10.2024					List of creditors as on: 10.03.2026				
Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Punjab National Bank	04.11.2024	1,54,91,01,972.33	1,54,91,01,972.33	Secured	1,54,91,01,972.33			35.23%					
2	Canara Bank	1.11.2024	1,09,92,90,924.06	1,09,43,52,025.06	secured	1,09,92,90,924.06			24.89%		49,38,899.00			
3	Bank of Baroda	06.11.2024	95,05,69,967.05	95,05,69,967.05	Secured	95,05,69,967.05			21.62%					
4	Uco Bank	04.11.2024	42,63,40,188.46	42,63,40,188.46	secured	42,63,40,188.46			9.69%					
5	Punjab Sindh Bank	16.09.2025	37,72,66,548.27	37,72,66,548.27	secured	37,72,66,548.27			8.58%					
	TOTAL		4,40,25,69,600.17	4,39,76,30,701.17		4,40,25,69,600.17			100.00%		49,38,899.00		-	